

(b) if not, whether the Government propose to conduct an Inquiry in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) No, Sir.

(b) The Government has no such proposal under consideration.

Bomb Blast In Delhi

4991. SHRI RAMESHWAR PATIDAR:
SHRI BALRAJ PASSI:
SHRI MAHESH KUMAR KANODIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news items captioned 'Blast blows up rail track' and 'police force fails again' appearing in Hindustan Times dated July 16, 1991; and

(b) if so, the efforts made to find out the culprits and to improve law and order situation in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Two news-items captioned "Blast blows up rail track" and 'police force fails again' appeared in 'Hindustan Times' in its issue of 16th July, 1991.

(b) Despite best efforts, the culprits could not be apprehended by the police so far. Among the measures taken by the police to improve law and order situation are intensification of patrolling on railway tracks; stationing of police Control Room Vans at strategic

points; increased surveillance; increased mobile and foot patrolling; coordination meetings with the officials of the neighbouring States; modernisation of communication network, etc.

Attempt to Blow UP Secretariat Building In Madras

4992. SHRI MUKUL BAL KRISHNA WASNIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an attempt was made on September 22, 1990 in Madras to blow up the ten-storeyed Secretariat building the venue of the National Integration Council Meeting;

(b) whether the Government have instituted any inquiry in this regard; and

(c) if so, the outcome thereof and the number of persons arrested so far?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). The facts are being ascertained from the Government of Tamil Nadu and will be laid on the Table of the House.

Proposal to Include New Bombay Telephones Into Bombay Telephone Circle

4993. PROF. RAM KAPSE:
SHRIGOVINDRAONIKAM:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the subscribers have to use S.T.D. for conversation between Bombay and New Bombay;

(b) if so, whether the Government propose to include the New Bombay telephones into Bombay Telephone Circle;

(c) if so, the details in this regard; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes Sir. However a Linked Numbering Scheme has been introduced recently for Bombay and New Bombay.

(b) No Sir.

(c) Does not arise.

(d) The present status of Bombay and New Bombay as two distinct local exchange systems with their own local areas is in conformity with the existing policy of the Department.

Anti-Indian Utterances by the Chief of Army Staff of Pakistan

4994. SHRI CHANDRAJEET YADAV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of certain anti-Indian utterances by the Chief of the Army Staff of Pakistan; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMADHAVSINH SOLANKI): (a) The former Chief of Army Staff of Pakistan had from time to time, made statements suggesting, inter-alia, that India might start a conflict with Pakistan.

(b) Government have made it clear to Pakistan that such baseless and hostile

statements, designed to meet extraneous propaganda purposes only serve to increase tensions and are not conducive to creating an environment in which meaningful steps can be taken for normalising relations between the two countries.

Sharing of Expenses by States on Army Deployment

4995. SHRIMATI BASAVARAJESWARI:
SHRI YASHWANTRAO PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to formulate a scheme providing for the sharing of the expenses incurred on the deployment of Army by the concerned States;

(b) if so, the details thereof; and

(c) the time by which a decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) There is no such proposal under consideration at present.

(b) Does not arise.

(c) Does not arise.

Pak Spy Ring in Kutch

SHRI YASHWANTRAO PATIL:
SHRI RAJENDRA AGNIHOTRI:
SHRI JANARDAN MISRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Govern-